

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 6338/2017

SHAMBHOO NATH & ANR.

Appellant(s)

VERSUS

RAM PIYARE & ORS.

Respondent(s)

Date : 11-05-2018 This appeal was called on for hearing today.

For Appellant(s)

Ms Neha Agarwal, Adv.
Mr. E. C. Agrawala, AOR

For Respondent(s)

Ms Lalita Kohli, AOR
M/S. Manoj Swarup And Co., AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondents are duly represented.

Statement of case has not been filed by the parties and
time has expired.

As per office report, matter is incapable of valuation.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

KAPIL MEHTA
Registrar
11.05.2018

hj